

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

129. IA(DIS.) 2/2024

I.A. 35/2024

I.A. 4935/2023

I.A. 3220/2023

I.A. 3719/2022

IN C.P.(IB)-3953(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Fortune Park Hotels Ltd

V/s.

Lavasa Hotels Ltd

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **10.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//